



2026:AHC:5108

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 59520 of 2014

Veer Singh

.....Petitioner(s)

Versus

State Of U.P. Thru Chief Engineer And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	R.K. Pandey, S.P. Sharma
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Withdrawal Application No.4 of 2025

1. By means of present application, learned counsel for the petitioner seeks to withdraw the present writ petition.
2. Learned Standing Counsel has no objection to the same.
3. The application is **allowed**.
4. Accordingly, the writ petition is **dismissed as withdrawn**.

January 8, 2026

N.S.Rathour

(Vikas Budhwar,J.)